

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

OA No. 1330/2024

Narender Sirohi

Applicant

Versus

State of Haryana & Ors.

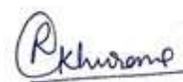
Respondent(s)

INDEX

S.NO.	PARTICULARS	PAGE NO.
1.	REPLY ON BEHALF OF HARYANA STATE POLLUTION CONTROL BOARD (RESPONDENT NO. 2)	1-9

29.07.2025
New Delhi

Filed by

Rahul Khurana Adv
Counsel for HSPCB
9811894060

BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****OA No. 1330/2024****Narender Sirohi****Applicant****Versus****State of Haryana & Ors.****Respondent(s)****REPLY ON BEHALF OF HARYANA STATE POLLUTION
CONTROL BOARD (RESPONDENT NO. 2)****MOST RESPECTFULLY SHOWETH:**

1. That present original application has been filed raising issue of encroachment by on green belt by Respondent No.8 to 44 which are the Wine/Liquor shops & Taverns (Ahata/Drinking Place), at various places in Faridabad. The applicant has also raised other issues including prior consent/NOC from concerned authorities, extraction of ground water etc.
2. That as per the list provided by the Complainant/Applicant, 23 out of the 38 respondents—specifically those listed at Sr. Nos. 17, 18, 19, 20, 21, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, and 44—located under the jurisdiction of the Faridabad Region and rest of other units falls under jurisdiction of Ballabgarh region.
3. That it will be relevant to mention here that such type of units i.e. Ahata's have never obtained prior consent from the Board at any stage of their operation. Therefore, this issue was examined and

discussed at head office. In light of, judgments of the Hon'ble National Green Tribunal (NGT), including Westend Green Farms Society vs. Union of India and Abhay Singh Dahiya vs. State of Haryana, requiring implementation of CPCB guidelines for pollution control in establishments such as restaurants, hotels, and banquet halls, this view was formed that such units namely Ahata etc. are also required to be brought under the consent management regime. Therefore, on the basis of inspection done in February-March, 2025, Show Cause Notice for closure action were issued to the respondent units having Ahata/Tavern with liquor shop. No reply received from any of the noticee. It came to knowledge that some of the units have been dismantled. Therefore, location of respondent units were visited during July, 2025 also to ascertain status of respondent units.

4. That during July, 2025 some units' structures were found dismantled from previous locations and some were found established at or near about previous location. This fact also came into light that the liquor/wine shops in question operate on a temporary basis, contingent upon the grant of annual or biannual permissions as given by Excise department, Govt of Haryana. After expiry of license/contract term, the Excise Department, Government of Haryana, reallocates the sites through auction-based system to the higher bidder. The present status of structure at given locations of respondent units is submitted in paragraph below.

5. That, out of 38 given locations, Ahatas are operational at 11 locations. At rest locations, either structure was never existed or earlier existed but now dismantled or only shop without Ahata exists which does not require consent. Status as on 10/11.07.2025, is as under:

S. No.	R. No	Respondent	Status	SCN dated & No.
1	08	G Town Wines, Sector-09, By-pass Green Belt, Faridabad, Haryana	Stand-alone wine shops with no adjoining Ahata or BYOB	--
2	09	House of Spirits, Sector-08, By-pass Green Belt, Faridabad, Haryana	Stand-alone wine shops with no adjoining Ahata or BYOB	--
3	10	Station Batli Wala, KLJ Road, Sector-75, Faridabad, Haryana. Email ID:- m8810558380@gmail.com (Geo Location:-28.361810 77.342773)	Unit found dismantled and no representative at site.	--
4	11	Pablo Escobar Drinking Place, HUDA Bypass Jajru Chowk, Faridabad Near English Wine & Beer Shop	Unit found dismantled & no representative at site.	--
5	12	Wine Shop, Jaat Chowk, Near Village-Sahpura, Faridabad	Stand-alone wine shops with no adjoining Ahata or BYOB	--
6	13	Wine Shop, Sec-64 & 65 Chowk, Faridabad	Stand-alone wine shops with no adjoining Ahata or BYOB	--
7	14	Wine Shop, Sec-67 & 68 Chowk, Mohna Road, Faridabad	Stand-alone wine shops with no adjoining Ahata or BYOB	--
8	15	Jalsa Ahata, Tigaon Road, Near R. K. Tower, Faridabad (28.345800, 77.382819), Faridabad, Haryana. Email:- kunalgujjar1588@gmail.com	Unit found dismantled & no representative at site.	--
9	16	Wine Shop, Huda Market, Sec-03, Faridabad	Stand-alone wine shops with no adjoining Ahata or BYOB	--
10	17	M/s Wine Shop & Khatir Cafe, Through its Owner,	Unit is BYOB having kitchen	HSPCB/FR/506 dated

		Front of SRS Mall, Sec-12, Faridabad Haryana (Geo-Location: -28.387241 77.317376.	and seating capacity	18.07.2025
11	18	M/s Wine Shop & Tavern, Through its Owner, Sector-16, Huda Market, Faridabad, Haryana (Geo Location: -28.412489 77.318078.	Wine shop and tavern is inspected and no one present at site and found closed	--
12	19	M/s Rooftop Ahata Through its Owner, SGM Nagar, Sector-21 D, Faridabad, Haryana. (GeoLocation:28.413782077 .2864124)	During inspection, Liquor Shop in standalone and BYOB adjoining is lying Closed.	--
13	20	M/s Daily Dose Ahata, Through its Owner, Near Badkhal Red Light, NH-19, Faridabad Haryana. (Geo-Location: -28.4263001 77.310446.	Ahata is lying closed and no one present at site.	--
14	21	WINE SHOP Through its owner Near EF3 Mall NH-19, Faridabad, Haryana (Geo Location: - 28.406686 77.311068	Wine shop of alone shop only and tavern is not found. Only sales are operating.	--
15	22	Jalsa Ahata, Bata Mor, C/o J. Associates, Faridabad	Unit is Ahata/ BYOB having kitchen & seating capacity.	1138 dt 09/07/2025
16	23	Baat Cheet, Ahata, Sector-58, Near RSPL, Faridabad	Unit is Ahata/ BYOB having kitchen & seating capacity.	1143 dt 09/07/2025
17	24	Mehfil Ahata Near Sohna Road, Ballabgarh Flyover, Faridabad, Haryana	Unit is Ahata/ BYOB having kitchen & seating capacity.	1245 dt 19/07/2025
18	25	Raftaar Ahata, T-Point, Sohna Road, Ballabgarh, Faridabad	Unit found dismantled & no representative at site.	--
19	26	House of Liquor, Sector-76, Near Village Mirzapur, Faridabad	Stand-alone wine shops with no adjoining Ahata or BYOB	--
20	27	M/s G-Town Wines, Through	Unit is BYOB	HSPCB/FR/504

		its Owner, In front of BTPP Discovery Park, Sector- 80, Faridabad, Haryana. (Geo Location: -28.374721 77.351144)	having kitchen and around 150 seating capacity	dated 18.07.2025
21	28	M/s World of Finest Spirits, Through its Owner, BTPP chowk, Sector- 81, Faridabad, Haryana. (Geo-Location: -28.389613 77.340789)	Unit found sealed and closed	--
22	29	HOUSE OF SPIRITS Through its owner In Front of Vipul Plaza, Sec-81 Faridabad, Haryana (Geo Location: - 28.387897 77.350169).	Unit found dismantled	--
23	30	KHATIR Through its owner Village-Bhatola, Sec-82 Faridabad, Haryana F Geo Location: - 28.388145 77.362849).	Standalone liquor shop was found at said location	--
24	31	WINE SHOP Through its Owner Chandila Chowk, Village Bhataula Faridabad, Haryana Geo Location: - 28.388522 77.363541)	Standalone liquor shop was found at said location	--
25	32	M/s Discovery Wine EL Dorado, Through its Owner, Sec-89, Near Piyush Heights Faridabad, Haryana. (Geo-Location: -28.411239 77.362279)	Unit is BYOB having kitchen and around 150 seating capacity	HSPCB/FR/501 dated 18.07.2025
26	33	BATLI WALA. Through its owner SRS Chowk, Sec-87 Faridabad, Haryana (Geo Location: - 28.411276 77.349581	Unit found dismantled	--
27	34	WINE SHOP & ROYAL AHATA Through its Owner Sector-89, Faridabad, Haryana (Geo Location: - 28.417351 77.371508).	Unit found dismantled	--
28	35	M/s Wine Shop; Tavern, Through its Owner, Sector-37 Bypass Road, Near Samshan Ghaat, Faridabad, Haryana. (Geo-Location: - 28.4828933 77.3147117)	Unit is a BYOB having kitchen and around 250 seating capacity.	HSPCB/FR/505 dated 18.07.2025
29	36	TAVERN Through Its owner Huda Market, Sector-31 Faridabad, Haryana Geo Location: - 28.445174 77.316314)	Liquor shop is inspected and adjoining BYOB found closed.	--

30	37	WINE SHOP Through its Owner Near Atmadpur Flyover Faridabad, Haryana (Geo Location: - 28.452903 77.319483).	Standalone liquor shop	--
31	38	M/s Wine Shop; Tavern Through its Owner, NH-19, Badarpur Border, Faridabad, Haryana. Geo-Location: - 28.486430 77.304088.	Unit is BYOB having kitchen and around 100 seating capacity	HSPCB/FR/507 dated 18.07.2025
32	39	WINE SHOP Through its owner Surajkund Road, Chungi No.3 Faridabad, Haryana (Geo Location: - 28.486324 77.276520	During inspection, Unit is a BYOB having kitchen and around 180 seating capacity	HSPCB/FR/502 dated 18.07.2025
33	40	TAVERN Through its owner Near MVN Red Light, Gurugram Road Faridabad, Haryana Geo Location: - 28.445407 77.279009).	During inspection, unit was found dismantled	--
34	41	NOW BYOB Through Its owner Manger, Gurugram Road Faridabad, Haryana (Geo Location: - 28.408100 77.193557).	During inspection, it was found that unit is a BYOB having seating capacity of around 85 sets and having attached kitchen	HSPCB/FR/503 dated 18.07.2025
35	42	Wine shop Through its owner Badkhal pail road Faridabad Haryana (Geo Location: - 28.399170.267741)	During inspection, standalone liquor shop and No BYOB found adjoining to the unit.	--
36	43	WINE SHOP Through Its owner Badkhal Pali Road, Near Petrol Pump Faridabad, Haryana 1 (Geo Location: - 28.402478 77.274424).	Standalone liquor shop was found at said location	--
37	44	WINE SHOP Through its owner Sector-21 Gol Chkkar Faridabad, Haryana (Geo Location: - 28.426832 77.291737).	During inspection, unit is lying closed, which is a standalone liquor shop.	--
38	45	Cowboys, The Drinking Palace, Sector-10-11 Dividing Road, Faridabad, Haryana	Unit is Ahata/ BYOB having kitchen & seating capacity.	1142 dt 09/07/2025

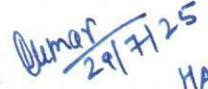
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Reply to these SCNs not received by Noticees. Answering Respondent undertakes to take action following due procedure of law. Some units are under establishment on the strength of permission/license obtained from Excise Department, Haryana. It is required that direction be issued to Excise Department, Haryana that its permission/licence to liquor shop be issued subject to obtain CTE and CTO from the HSPCB.

6. It is respectfully submitted that express covering of such Ahata units under consent management system is recent development and the Haryana State Pollution Control Board (HSPCB) is sensitizing the units to apply and obtain the CTE/CTO.


SANDEEP SINGH
Regional Officer
Faridabad, Region


29/7/25
HARIJIT KUMAR
Regional Officer
Ballabgarh, Region

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 1330/2024

IN THE MATTER OF:

Narender Sirohi

...Petitioner

Vs

State of Haryana & Ors.

...Respondents

AFFIDAVIT

I, Sandeep Singh, Environmental Engineer, Haryana State Pollution Control Board, aged about 45 years do hereby solemnly affirm and state as under: -

1. That in the aforesaid official capacity, I am well conversant with the facts and circumstances of the case, therefore, I am competent to swear this affidavit.
2. That I have gone through the contents of accompanying reply which has been drafted under my instructions.


Deponent

Verification:

Verified at Faridabad on 29th day of July, 2025 that the contents of affidavit are true and correct to my knowledge and on the basis of information derived from the official record which I believe to be true and no material fact has been concealed therein.



Regd. Entry No. 1612
Dated 29-7-2025


Deponent

ATTESTED

NOTARY
FARIDABAD (HR.)

29 JUL 2025

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PRINCIPAL BENCH, NEW DELHI

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AFFIDAVIT

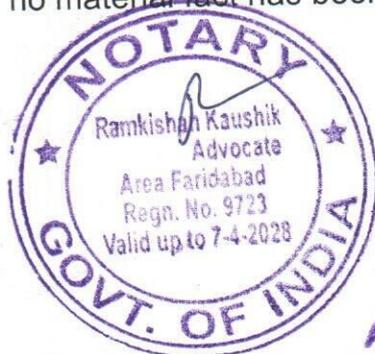
I, Harish Kumar, Environmental Engineer, Haryana State Pollution Control Board, aged about 39 years do hereby solemnly affirm and state as under: -

1. That in the aforesaid official capacity, I am well conversant with the facts and circumstances of the case, therefore, I am competent to swear this affidavit.
2. That I have gone through the contents of accompanying reply which has been drafted under my instructions.

Harish Kumar
Deponent

Verification:

Verified at Faridabad on 29th day of July, 2025 that the contents of affidavit are true and correct to my knowledge and on the basis of information derived from the official record which I believe to be true and no material fact has been concealed therein.



Regd. Entry No. 1611
Dated 29-7-2025

Harish Kumar
Deponent

ATTESTED
[Signature]
NOTARY
FARIDABAD (HR.)

29 JUL 2025